

strategy for export marketing for jute and jute goods' as one of the important issues for regional economic cooperation amongst jute producing countries. India and Bangladesh have expressed interests to have bilateral discussions on the subject as a part of the UNCTAD sponsored dialogue on the draft International Jute Agreement which is held from time to time.

राज्यों में व्यापार केन्द्र

3133. श्री निहाल सिंह : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) उन राज्यों के नाम क्या हैं जहाँ केन्द्र सरकार द्वारा व्यापार केन्द्र स्थापित किए गए हैं; और

(ख) इन केन्द्रों की स्थापना करने के मुख्य लक्ष्य क्या हैं और ये केन्द्र कब कार्य करना शुरू कर देंगे ?

वाणिज्य मंत्रालय में उपमंत्री (श्री पी० ए० संगमा) (क) और (ख). केन्द्रीय सरकार द्वारा किसी भी राज्य में अब तक कोई व्यापार केन्द्र स्थापित नहीं किए गए हैं। तथापि व्यापार जानकारी के लिए एक राष्ट्रीय केन्द्र स्थापित करने के लिए कतिपय प्रस्थापनाओं पर विचार किया जा रहा है।

Decline in export of flowers and horticultural products

3134. SHRIMATI USHA PRAKASH CHOUDHARI: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the export of flowers, and floricultural products, which have a tremendous potential, is showing a declining trend;

(b) if so, the details for the years 1978-79 and 1980-81;

(c) whether any study had been made about the reasons for decline in export; and

(d) the steps Government propose to take to provide incentives and other necessary support in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) and (b). Exports of floricultural products from India for the last 5 years have been as under:—

1976-77	. Rs. 24.28 lakhs
1977-78	. Rs. 75.50 lakhs
1978-79	. Rs. 80.05 lakhs
1979-80	. Rs. 56.22 lakhs
1980-81	. Rs. 38.26 lakhs (Provisional)

(c) Yes, Sir.

(d) Import of inputs required for exports of floricultural products is allowed. Special commodity rates have been extended for export of floricultural products from Delhi-Bombay to Frankfurt. It has been decided to allow double credit for export of flowers for purposes of eligibility to become an Export House. Additional import licences would also be granted to the extent of 33-1/3 per cent of the f.o.b. value of exports of flowers in accordance with the procedure laid down in the Import Policy for 1981-82.

Implementation of Scheme for Welfare of tribal area by commercial banks

3135. SHRIMATI JAYANTI PATNAIK: Will the Minister of FINANCE be pleased to state:

(a) whether some commercial banks are implementing a Scheme for the welfare of the tribal areas;

(b) if so, the names of the commercial banks which have introduced the tribal welfare scheme;

(c) whether any such tribal welfare scheme has been introduced by any of the commercial banks in the tribal areas of Orissa;

(d) if so, the year of the introduction of the scheme and the total number of tribals in Orissa benefited by these schemes; and

(e) the details about the schemes proposed to be implemented by those commercial banks in Orissa?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (e) Commercial banks extend support by way of grant of credit to the beneficiaries of various schemes which are being implemented for the welfare of weaker sections including those belonging to the Scheduled Tribes, Banks also grant loans for viable schemes drawn by agencies established by State Governments for the welfare in tribal areas. In case, the hon. Member is referring to the development programmes being implemented by Tribal Development Corporation of Orissa it may be stated the banks are actively participating in the schemes of the above Corporation. According to information available the Central Bank of India had sanctioned in September 1979 credit limit of Rs one crore in favour of the above Corporation for routing credit to individual beneficiaries. Assistance of this nature is considered by the banks concerned

from time to time depending on the merits of the proposals brought forward by such corporations to them.

Commercial pilot traing centres

3136. SHRI LAKSHMAN MAL-LICK: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the number of Commercial Pilot Training Centres opened in the country;

(b) the places where those training institutes have been set up;

(c) whether Government have a proposal to open some more Commercial Pilot Training Centres in the country during the Sixth Plan period; and

(d) if so, the names of the States where such training centres are proposed to be set up in the above Plan period?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHR. A. P. SHARMA): (a) There are in all 25 Flying Clubs/Government Institutes in the country where flying training upto commercial pilots licence level is being imparted.

(b) Please see the Annexure attached

(c) No, Sir.

(d) Does not arise.

Statement

List of Civil Flying Clubs/Institute in India

Sl. No.	Name of the Club	Station
1	Andhra Pradesh Flying Club	Hyderabad.
2	Assam Flying Club Ltd.,	Gauhati
3	Amritsar Aviation Club	Amritsar.
4	Bombay Flying Club	Bombay
5	Vanasthali Vidyapith Flying & Gliding Club	Banasthali Vidyapith.